

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015**

**Dated : 5<sup>th</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.....Respondent(s)**

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Srivastava  
Ms. Molshree Bhatnagar  
Ms. Nayantara Pandey

Counsel for the Respondent (s) : Mr. Pradeep Misra &  
Mr. Shashank Pandit for R-1

**ORDER**

Post this matter for remaining arguments of Appellant on **22.03.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

dk/vg